# COURT-II <br> IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) <br> APPEAL NO. 26 OF 2013, APPEAL NO. 49 OF 2013, APPEAL NO. 144 OF 2014 \& IA NO. 244 OF 2014, APPEAL NO. 166 OF 2015 \& IA NO. 269 OF 2015 

| Dated: | $14^{\text {th }}$ November, 2018 |
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| Present: | Hon'ble Mr. Justice N.K. Patil, Judicial Member <br> Hon'ble Mr. S.D. Dubey, Technical Member |

Appeal No. 26 of 2013
In the matter of:

| State Load Despatch Centre, Karnataka | $\ldots$ | Appellant(s) |
| :--- | :--- | :--- |
| Versus |  | Respondent(s) |

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Samarth Mishra
Mr. Abhishek Singh for R-1
Mr. Sridhar Prabhu
Mr. Anantha Narayana M.G. for R-2
A.No. 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s) Versus
Central Electricity Regulatory Commission \& Ors. ... Respondent(s)

| Counsel for the Appellant (s) | $:$ | Mr. Anand K. Ganesan <br> Ms. Swapna Seshadri |
| :--- | :--- | :--- |
| Counsel for the Respondent(s) | $:$ | Mr. Samarth Mishra <br> Mr. Abhishek Singh for R-1 |
|  |  |  |
|  | Mr. Sridhar Prabhu |  |
|  | Mr. Anantha Narayana M.G. for R-2 |  |

A.No. 144 of 2014 \& IA No. 244 of 2014

State Load Despatch Centre, Karnataka Appellant(s)
Versus
Central Electricity Regulatory Commission \& Ors. ... Respondent(s)
Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Samarth Mishra Mr. Abhishek Singh for R-1

## Appeal No. 166 of 2015 \& IA No. 269 of 2015

| State Load Despatch Centre, Karnataka |  |  |
| :--- | :--- | :--- |
| Versus | $\ldots$ | Appellant(s) |
| Central Electricity Regulatory Commission \& Ors. | $\ldots$ | Respondent(s) |

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Sridhar Prabhu
Mr. Anantha Narayana M.G.
Ms. Arushi Patil for R-2

## ORDER

List this batch of Appeals for hearing on 16.11.2018 (On Top of the Board), as agreed by the learned counsel appearing for both the parties.
(S.D. Dubey) Technical Member vt/pk
(Justice N.K. Patil)
Judicial Member

